NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/640/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCOP (I) PVT LTD

NAME OF THE RESPONDENT(S)

: DIGITAL SECURITY SOLUTIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

17 MONISH K-U16

Applicant

ORDER

Counsel for petitioner present and stated that the notice has been sent to the respondent but has not filed the proof of delivery. In the circumstances, the counsel for petitioner is directed to send private notice/e-mail communication to the respondent for his appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. Time extended at request. Put up on 28.11.2017.

_sel-S Vijayaraghavan Member (Technical)

- sol -K Anantha Padmanabha Swamy Member (Judicial)

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